

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No.125
(IB)-1464(PB)/2018

IN THE MATTER OF:

M/s. a'XYKno Capital Services Pvt. Ltd.
v.

.... Petitioner/Applicant

M/s. Rattan India Power Ltd.

.... Respondent

Order Under Section 9 of Insolvency & Bankruptcy Code (CIRP)

Order delivered on 02.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Partho Sarkar, Mr. Vikram Hegde,
Mr. Shantanu Lakhotia, Advs.

ORDER

List the matter for further consideration on 26.07.2021.

— sd —

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

— sd —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

02.07.2021
DPK